

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.3991
TO BE ANSWERED ON 25.03.2025**

INCLUSION OF COMMUNITIES IN THE SCHEDULED CASTE

†3991. SHRI TANUJ PUNIA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the State Governments have sent proposals/recommendations to the Government for inclusion of various communities under Scheduled Caste;
- (b) if so, the date on which and the names of States which have sent proposals/recommendations in this regard;
- (c) the names of the communities that the State Government have sent proposals/recommendations to the Government for above said purpose; and
- (d) the details of the current status of the said proposals?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

(a) to (c): Inclusion of castes/ communities in the list of Scheduled Castes is a continuous process. State-wise and community-wise details of proposals for inclusion in the list of Scheduled Castes received during last three years are given below-

(i) In the year 2022, the UT of Jammu and Kashmir vide letter dated 15.07.2022 had proposed for inclusion of Valmiki community in the list of SCs.

(ii) In the year 2023, the State of Andhra Pradesh vide letter dated 06.10.2023 had proposed for inclusion of Beda(Budga) Jangam community in the list of SCs.

(iii) In the year 2024, the State of Uttar Pradesh vide letter dated 22.01.2024 had proposed for inclusion of Gihara community in place of Kanjar in the list of SCs.

(d): The proposals have been processed in accordance with the laid down modalities and current status thereof is as under:-

(i) Valmiki community has been included in the list of Scheduled Castes of Union territory of J&K vide the Constitution (Jammu and Kashmir) Scheduled Castes Order (Amendment) Act, 2024 dated 12/02/2024.

(ii) The proposal in respect of Beda (Budga) Jangam community has been returned to the Government of Andhra Pradesh to further justify their recommendation in light of observations of Office of Registrar General of India (ORGI).

(iii) Government of Uttar Pradesh proposed for substitution of Gihara community in place of Kanjar without requisite ethnographic details. Government of Uttar Pradesh has been requested to submit proposal with ethnographic details, which is awaited.
